

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 13029/1985

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

([ TO BE TAKEN UP AT 3.30 P.M. ] ----- IN RE: COMMISSION FOR AIR QUALITY MANAGEMENT (CAQM) (AIR POLLUTION) AND IMPLEMENTATION OF GRAP IV 1) I.A. NO. 269389/2024 (APPLICATION FOR INTERVENTION) 2) I.A. Nos. 270761 AND 270763/2024 (APPLICATIONS FOR DIRECTION AND INTERVENTION) NAME OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST: MR. HARISH N. SALVE, SR. ADVOCATE (A.C.) MS. APARAJITA SINGH, SR. ADVOCATE (A.C.) MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.) MR. G.S. MAKKER, MR. AMRISH KUMAR, MR. M.K. MARORIA MR. SANJAY KR. VISEN, MR. SUDEEP KUMAR, MR. KARAN SHARMA, MR. SANDEEP KR. JHA MR. JYOTI MENDIRATTA, MR. RAHUL KHURANA, MR. YASH S VIJAY, MR. SAURABH AGRAWAL ADVOCATES)

Date : 28-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIHMs. Aparajita Singh, Sr. Adv. (Amicus Curiae)  
Mr. A.D.N. Rao, Sr. Adv. (Amicus Curiae)  
Mr. Siddhartha Chowdhury, Adv. (Amicus Curiae)  
Ms. Shibani Ghosh, Adv.  
Mr. Ishank Ranjan, Adv.

For the parties:

Ms. Aishwarya Bhati, A.S.G.  
Mrs. Ruchi Kohli, Sr. Adv.  
Mrs. Archana Pathak Dave, A.S.G.  
Mr. Wasim Quadri, Sr. Adv.  
Ms. Swarupma Chaturvedi, Sr. Adv.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Suhashinin Sen, Adv.  
Ms. Chitvan Singhal, Adv.  
Ms. Sweksha, Adv.  
Ms. Neelakshi Bhadouria, Adv.  
Mr. Rohan Gupta, Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajesh Kr. Singh, Adv.  
Mr. Subhranshu Padhi, Adv.

Mr. S S Rebello, Adv.  
Mr. Jagdish Chandra Solanki, Adv.  
Mr. Amrish Kumar, AOR  
Mr. Gaurang Bhushan, Adv.  
Mr. Raj Bahadur Yadav, AOR  
Mrs. Alka Agarwal, Adv.  
Ms. Sonali Jain, Adv.  
Mr. Ashok Kumar B, Adv.  
Ms. Baby Devi Bonia, Adv.  
Mr. Anirudh Bhat, Adv.  
Mr. Prashant Singh Ii, Adv.  
Dr. N. Visakamurthy, AOR  
Mr. Shreekant Neelappa Terdal, AOR  
Ms. Kanu Agrawal, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Varun Chugh, Adv.  
Mr. Krishna Kant Dubey, Adv.  
Ms. Indira Bhakar, Adv.

Ms. Manisha Chava, Adv. (Court Commissioner)  
Mr. Abhinav Aggarwal, Adv. (Court Commissioner)  
Ms. Srishti Mishra, Adv. (Court Commissioner)  
Mr. Aditya Bharat Manubarwala, Adv. (Court Commissioner)

Dr. Menaka Guruswamy, Sr. Adv.  
Mr. Yash S. Vijay, AOR  
Mr. Utkarsh Pratap, Adv.  
Ms. Arunima Das, Adv.  
Ms. Aditi Tripathi, Adv.

Dr. Menaka Guruswamy, Sr. Adv.  
Mr. S. Wasim A Quadri, Sr. Adv.  
Mr. Praveen Swarup, Adv.  
Mr. Ajay Bansal, Adv.  
Mr. Devesh Maurya, Adv.  
Mr. Ravi Kumar, Adv.  
Ms. Payal Swarup, Adv.  
Mr. Praveen Swarup, AOR

Ms. Manali Singhal, Adv.  
Ms. Diksha Rai, AOR  
Ms. Aanchal Kapoor, Adv.  
Mr. Deepak Singh Rawat, Adv.  
Ms. Shreya Singhal, Adv.  
Mr. Santosh Sachin, Adv.  
Mr. Vishal Sinha, Adv.  
Ms. Shreya Nair, Adv.  
Ms. Apurva Sachdev, Adv.  
Mr. Piyush Vyas, Adv.  
Ms. Purvat Wali, Adv.  
Mr. Pradyut Kashyap, Adv.

Mr. Lokesh Sinhal, Sr. A.A.G.  
Mr. B.K. Satija, A.A.G.  
Mr. Akshay Amritanshu, AOR  
Mr. Rahul Khurana, Adv.  
Ms. Himanshi Shakya, Adv.  
Mr. Nikunj Gupta, Adv.  
Ms. Drishti Saraf, Adv.  
Ms. Pragya Upadhyay, Adv.  
Ms. Swati Mishra, Adv.  
Ms. Aakanksha, Adv.

Ms. Garima Prashad, Sr. A.A.G.  
Mr. Sudeep Kumar, AOR  
Ms. Manisha, Adv.  
Ms. Rupali, Adv.

Mr. Gurminder Singh AG/Sr. Adv.  
Mr. Prashant Manchanda, A.A.G.  
Mr. Vivek Jain, D.A.G.  
Mr. Karan Sharma, AOR

Mr. Ravindra Kumar, Sr. Adv.  
Mr. Binay Kumar Das, AOR  
Ms. Priyanka Das, Adv.  
Ms. Neha, Adv.  
Mr. Shivam Saxena, Adv.  
Mr. Vipin Kumar Saxena, Adv.  
Mr. Vikas Bharti, Adv.  
Mr. V P Pandey, Adv.

Ms. Sheyl Trehan, Adv.  
Mr. Chirayu Jain, Adv.  
Ms. Vidhi Jain, Adv.  
Mr. Shivendra Singh, Adv.

**Applicant-in-person**

**Petitioner-in-person**

Mr. P. K. Jain, AOR

Mr. Ramesh Babu M. R., AOR

Mr. Rajesh Kumar Chaurasia, AOR

Mr. Radha Shyam Jena, AOR

Mr. Pradeep Kumar Bakshi, AOR

Mr. Ashok Mathur, AOR

Mr. V. K. Verma, AOR  
Mr. Ajit Pudussery, AOR  
Mrs. Bina Gupta, AOR  
Ms. Adviteeya, Adv.  
Mr. Rakesh K. Sharma, AOR  
Ms. Sujeeta Srivastava, AOR  
Mr. Alok Gupta, AOR  
Mr. Anil Kumar Jha, AOR  
Mr. Mukesh K. Giri, AOR  
M/S. Parekh & Co., AOR  
Mr. Sudhir Mendiratta, AOR  
Mrs. Anil Katiyar, AOR  
Mr. Hardeep Singh Anand, AOR  
Mr. Sandeep Narain, AOR  
Mr. Sushil Kumar Singh, AOR  
Mrs. Rani Chhabra, AOR  
Mr. G. Prakash, AOR  
Ms. Nandini Gidwaney, AOR  
Mr. Shri Narain, AOR  
Mr. Umesh Kumar Khaitan, AOR  
Ms. Shalini Kaul, AOR  
Mr. K. R. Sasiprabhu, AOR  
Mrs. K. Sarada Devi, AOR  
Mr. Sanjay Kumar Visen, AOR  
Mrs. Priya Puri, AOR  
Ms. Manjula Gupta, AOR

Mr. T. V. Ratnam, AOR  
Mr. Balaji Srinivasan, AOR  
Mr. Rajiv Ranjan Dwivedi, AOR  
M/S. Khaitan & Co., AOR  
Mr. S. S. Shroff, AOR  
Mr. Sushil Kumar Jain, AOR  
Mr. Aniruddha Deshmukh, AOR  
Mr. Ravindra Bana, AOR  
Mr. Surya Kant, AOR  
Mrs. B. Sunita Rao, AOR  
Mr. Abhishek, AOR  
Mr. Sarvam Ritam Khare, AOR  
Mr. Kushagra Sharma, Adv.  
Mr. Anuj Agarwal, Adv.  
Mr. R. P. Gupta, AOR  
Mr. P. Parmeswaran, AOR  
Mr. Mohit D. Ram, AOR  
Mr. Pramod Dayal, AOR  
Mr. Satya Mitra, AOR  
M/S. M. V. Kini & Associates, AOR  
Mr. Rakesh Kumar-i, AOR  
Mr. Parijat Sinha, AOR  
M/S. Saharya & Co., AOR  
Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Pavan Kumar, AOR

**M/S. S. Narain & Co., AOR**

**Mr. Chirag M. Shroff, AOR**

**Mr. Ejaz Maqbool, AOR**

**Mr. Prashant Kumar, AOR**

**Mr. Mahesh Agarwal, Adv.**

**Mr. E. C. Agrawala, AOR**

**Ms. Hemantika Wahi, AOR**

**Ms. Binu Tamta, AOR**

**Ms. Pritha Srikumar Iyer, AOR**

**Mr. Vivek Gupta, AOR**

**Mr. Vinay Garg, AOR**

**Ms. G. Indira, AOR**

**Mr. Rahul Kumar, Adv.**

**Mr. Anki Kashyap, Adv.**

**Mr. Sunil Kumar, Adv.**

**Mr. Satya Dev Singh, Adv.**

**Ms. Avni Singh, Adv.**

**Ms. Sangita Malhotra, Adv.**

**Ms. Palvi Talwar, Adv.**

**Mr. Rajbir Singh Takshak, Adv.**

**Mr. Subhro Sanyal, AOR**

**Ms. Misha Rohatgi, AOR**

**Mr. Ravi Prakash, AOR**

**Mr. Pukhrambam Ramesh Kumar, AOR**

**Mr. Karun Sharma, Adv.**

**Ms. Rajkumari Divyasana, Adv.**

**Mr. Indrajit Prasad, Adv.**

**Mr. Vikrant Singh Bais, AOR**

**Mr. Alok Gupta, AOR**

**Mr. K. V. Mohan, AOR**

**Ms. Surbhi Mehta, AOR**

Mr. Shovan Mishra, AOR  
Ms. G. Indira, AOR  
Mr. Yoginder Handoo, AOR  
Ms. Nidhi Jaswal, AOR  
Mr. Rakesh Kumar-i, AOR  
Mr. Parminder Singh Bhullar, AOR  
Mr. Shantanu Jugtawat, Adv.  
Mr. Chandrakant Sukumar, Adv.  
Mr. Mukesh Kumar Sharma, Adv.  
For M/S. Mukesh Kumar Singh And Co., AOR  
Mr. Arjun D Singh, Adv.  
Ms. Ankita Sharma, AOR  
Mr. Kumar Dushyant Singh, AOR  
Mr. Mukesh Verma, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Vatsala Tripathi, Adv.  
Mr. Yash Pal Dhingra, AOR  
Mr. Ashutosh Dubey, AOR  
Mr. Chandra Prakash, AOR  
Mr. Anuj Bhandari, AOR  
Mr. Anil Kumar, AOR  
Ms. Lubna Naaz, AOR  
Ms. Shashi Kiran, AOR  
Ms. Aastha Mehta, Adv.  
Ms. Deepanwita Priyanka, AOR  
Ms. Prerana Mohapatra, Adv.  
Ms. Prina Sharma, Adv.  
Mr. Raghvendra Kumar, AOR  
Mr. Anando Mukherjee, AOR  
Mr. Shwetank Singh, Adv.  
M/S. Karanjawala & Co., AOR

Ms. Sanjivani Aggarwal, Adv.  
Ms. Jyoti Aggarwal, Adv.  
Mr. Pradeep Shekhavat, Adv.  
Ms. Filza Moonis, AOR

Mr. V. N. Raghupathy, AOR

Ms. Charu Ambwani, AOR

Ms. Astha Sharma, AOR  
Ms. Ripul Swati Kumari, Adv.

Mr. Rajesh Kumar Maurya, Adv.  
Mr. Neeraj Shekhar, AOR

Mr. Mohit Paul, AOR

Ms. Divya Jyoti Singh, AOR

Mr. Vinay Garg, AOR

Mr. Nischal Kumar Neeraj, AOR  
Mr. Shalen Bhardwaj, Adv.  
Mr. Ashok Kumar Panigrahi, Adv.  
Ms. Lakshmi, Adv.  
Ms. Ekta Kalra, Adv.  
Mr. Virender Kumar, Adv.  
Ms. Garima Kumar, Adv.  
Mr. Deepender Kumar Pathak, Adv.

Mr. Nishit Agrawal, AOR

Mr. Yashraj Singh Bundela, AOR  
Mr. Surjeet Singh, Adv.  
Mr. Chanakya Baruah, Adv.  
Ms. Saloni, Adv.  
Mr. Rohan Singla, Adv.

Mr. Syed Miran Ahmad, Adv.  
Mr. Abhaya Nath Das, Adv.  
Mr. Om Prakash Sapra, Adv.  
Mr. Vinod Kumar Shukla, Adv.  
Mr. Hukum Deo Prasad, Adv.  
Ms. Monica Goel, Adv.  
Mr. B C Bhatt, Adv.  
Mr. Kishor Kumar Mishra, Adv.  
Mr. S S Bandyopadhyay, Adv.  
Mr. Rahul Gupta, Adv.  
Mr. Shashank Sharma, Adv.  
Mr. Satish Kumar, AOR



Mr. Pulkit Agarwal, AOR

Mr. Gaurav, AOR

Mr. Shuvodeep Roy, AOR  
Mr. Saurabh Tripathi, Adv.  
Mr. Deepayan Dutta, Adv.

Mr. T. R. B. Sivakumar, AOR

Ms. Manju Jetley, AOR

Mr. Harsh V. Surana, AOR

Ms. Rakhi Ray, AOR

Ms. Ishita Jain, AOR  
Mr. Anand Kumar Shrivastava, Adv.  
Mr. Ankit Bhandari, Adv.

Mr. Manish Kumar Gupta, AOR

Ms. Tulika Mukherjee, AOR

Mr. Akshay Girish Ringe, AOR

Mr. L.K. Paonam, Adv.  
Mr. Niraj B. Paonam, Adv.  
Ms. Tomthinnganbi Koijam, Adv.  
Ms. Aswathi M.k., AOR

M/S. M. V. Kini & Associates, AOR

Mr. Pradeep Misra, AOR  
Mr. Daleep Dhyani, Adv.

Mr. Manish Kumar, AOR  
Mr. Divyansh Mishra, Adv.

Mr. Puneet Taneja, AOR  
Mr. Amit Yadav, Adv.  
Mr. Manmohan Singh Narula, Adv.  
Mr. Anil Kumar, Adv.

Ms. Vrinda Bhandari, AOR

Ms. Charu Mathur, AOR

Ms. Sakshi Kakkar, AOR

Ms. Shagun Matta, AOR

Mr. Gopal Jha, AOR

Mr. Shishir Deshpande, AOR

Mr. D.Kumanan, AOR  
Ms. Deepa S, Adv.  
Mr. Sheikh F Kalia, Adv.  
Mr. Veshal Tyagi, Adv.  
Mr. Chinmay Anand Panigrahi, Adv.

Ms. Pritha Srikumar Iyer, AOR

Ms. Rooh-e-hina Dua, AOR

Mr. Mudit Gupta, AOR

Ms. Divya Roy, AOR

M/S. S. Narain & Co., AOR

Mr. Shiv Mangal Sharma, A.A.G.  
Mr. Sandeep Kumar Jha, AOR  
Ms. Nidhi Jaswal, Adv.  
Ms. Shalini Singh, Adv.  
Mr. Saurabh Rajpal, Adv.

Ms. Puja Sharma, AOR

Mr. Gautam Narayan, AOR  
Ms. Asmita Singh, Adv.  
Mr. Tushar Nair, Adv.  
Mr. Anirudh Anand, Adv.  
Mr. Punishk Handa, Adv.

Mr. Neeraj Kumar Gupta, AOR

Mr. Danish Zubair Khan, AOR

Mr. Vikas Mehta, AOR

Mr. H S Phoolka, Sr. Adv.  
Mr. Niraj Gupta, AOR  
Mrs. Anshu Gupta, Adv.  
Mr. Arni Chaudhari, Adv.  
Ms. Surpreet Kaur, Adv.  
Mr. Mukesh Kumar Jain, Adv.

Mr. Shekhar Kumar, AOR

Mr. Rajan Narain, AOR  
Mr. Ayush Sharma, AOR  
Mr. Anurag Kishore, AOR  
Ms. Mayuri Raghuvanshi, AOR  
Dr. Brij Bhushan K Jauhari, Adv.  
Mr. Deepak Jyoti Ghildiyal, Adv.  
Mr. Harsh Mahan, Adv.  
Ms. Purnima Jauhari, AOR  
Mr. Hiren Dasan, AOR  
Mr. Ajay Vikram Singh, AOR  
Mrs. Priyanka Singh, Adv.  
Mr. Shubham Kumar Singh, Adv.  
Mr. M. Aamir Faiyaz, Adv.  
Mr. K. Paari Vendhan, AOR  
Ms. Jaikriti S. Jadeja, AOR  
Ms. Astha Tyagi, AOR  
Mr. Sunil Fernandes, AOR  
Mr. Kuldip Singh, AOR  
Ms. Anushree Prashit Kapadia, AOR  
Mr. Ketan Paul, AOR  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Mrs. Usha Prabakaran, Adv.  
Mr. Usha Prabakaran, Adv.  
For M/S. Ram Sankar & Co, AOR  
Ms. Malvika Kapila, AOR  
Mr. Gaurav Kejriwal, AOR  
Mr. Sameer Abhyankar, AOR  
Mr. Rahul Kumar, Adv.  
Mr. Aryan Srivastava, Adv.  
Mr. Aakash Thakur, Adv.

Mr. S. S. Shroff, AOR

Ms. Madhumita Bhattacharjee, AOR  
Ms. Debarati Sadhu, Adv.

Mr. Anas Tanwir, AOR

Mr. Vikrant Singh Bais, AOR

Mr. Soumya Dutta, AOR

Mr. Sameer Kumar, AOR

Mr. Ajay Pal, AOR

Mr. Dhananjaya Mishra, AOR

Mr. Rahul Khurana, AOR

Mr. Rajiv Yadav, AOR

Mr. Vipin Nair, AOR

Mr. Rishi Matoliya, AOR

Mr. D. Abhinav Rao, AOR

Mr. Durga Dutt, AOR

Mr. Avijit Mani Tripathi, AOR  
Mr. T.K. Nayak, Adv.  
Ms. Preeti Sehrawat, Adv.

Ms. Rashmi Malhotra, AOR

Mr. Gaurav Choudhary, AOR

Ms. K. Enatoli Sema, AOR  
Ms. Limayinla Jamir, Adv.  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.

Ms. Nidhi Mohan Parashar, AOR

Mr. P. Parmeswaran, AOR

Mr. Nirnimesh Dube, AOR

Mr. Ravindra S. Garia, AOR

Mr. Talha Abdul Rahman, AOR

Mr. Guntur Pramod Kumar, AOR  
Mr. Keshav Singh, Adv.

Mr. M. P. Devanath, AOR

Ms. Ruchi Kohli, Sr. Adv.  
Ms. Srishti Mishra, Adv.  
Mr. Sumeet Mishra, Adv.  
Mr. R. C. Kohli, AOR

Mr. D. Abhinav Rao, AOR

Mr. Prakash Ranjan Nayak, AOR

Mr. Nitin Saluja, AOR

Mr. Deepayan Mandal, AOR

Ms. Shalu Sharma, AOR

Mr. Chritarth Palli, Adv.  
Mr. Sahil Tagotra, AOR

Mr. Akhil Anand, AOR

Mr. Prashant Singh, AOR  
Mrs. Perna Dhall, Adv.  
Mr. Piyush Yadav, Adv.  
Ms. Akanksha Singh, Adv.  
Ms. Pearl Sharma, Adv.

Mr. Pranav Sachdeva, AOR

Mr. Sameer Shrivastava, AOR

Mr. Debojit Borkakati, AOR

Mr. Aakarshan Aditya, AOR

Mr. Satya Mitra, AOR

Mr. Prasanna S., AOR

Ms. Mithu Jain, AOR

Ms. Asha Gopalan Nair, AOR

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Shariq Ahmed, Adv.  
For M/S. Ahmadi Law Offices, AOR

Ms. Surabhi Sanchita, AOR  
Mr. Vinod Sharma, AOR

Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Mrs. Usha Prabakaran, Adv.  
Mr. Usha Prabakaran, Adv.  
For M/S. Ram Sankar & Co, AOR

Mr. Vinodh Kanna B., AOR

Mr. Sandeep Singh, AOR

Ms. N. Annapoorani, AOR

Mr. S. Gowthaman, AOR

Ms. Neeru Vaid, AOR

Mr. Avi Singh, Adv.  
Mr. Shiven Varma, Adv.  
Mr. Dhruv Malik, Adv.  
Ms. Komal Mundhra, Adv.  
Mr. Saurabh Agrawal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. We had a glance at the second report of the Court Commissioners. What both reports depict is the abject failure of the various authorities to implement Graded Response Action Plan (for short, "the GRAP")-IV measures in its true letter and spirit. There are violations pointed out in both the reports. We request the Court Commissioners to supply the copies of both the reports to the learned counsel representing the States and other stake holders. We expect the States to make a statement before us about the action which they propose to take in

case of breaches which are specifically pointed out by the Court Commissioners.

2. We continue the appointment of the Court Commissioners.

3. We accept the suggestions made by the Court Commissioners and direct the Transport Department of Delhi Government and the Delhi Pollution Control Committee to appoint Nodal Officers for the purposes of facilitating the work by the Court Commissioners.

4. Immediate issue which needs to be addressed is that the trucks are allowed to enter the limits of Delhi and then after travelling some distance, they are taking U-turn to go back to the place from where they have arrived. This issue also needs to be addressed.

5. We make it clear that all GRAP-IV measures except the measures which are modified in respect of the schools will continue to operate till Monday i.e. 2<sup>nd</sup> December, 2024.

6. We clarify that as far as clause (1) of Stage IV ('Severe +' Air Quality) of GRAP is concerned, there is a complete ban on the entry of all trucks in Delhi except the following categories:

- (a) The trucks carrying essential commodities;
- (b) The trucks providing essential services; and
- (c) All LNG/CNG/Electric/BS-VI diesel trucks.

7. There are no other exceptions admissible under clause (1) of Stage IV. Therefore, if any authority has issued any instructions which run contrary to the above, the same will not bind the Police and other staff posted at the entry points.

8. In the meanwhile, the Commission for Air Quality Management (for short, "the Commission") will hold a meeting and come out with their suggestions about moving from GRAP-IV to GRAP-III or GRAP-II. We also make it clear that it is not necessary that all measures which are provided in GRAP-IV should be dispensed with. There can be a combination of measures in GRAP-III and GRAP-IV. The suggestions of the Commission with reasons shall be placed before the Court on Monday i.e. 2<sup>nd</sup> December, 2024.

9. We are informed that our directions in paragraph 4 of the order dated 25<sup>th</sup> November, 2024 has not been implemented by any of the National Capital Region States. We direct the compliance to be made with the said directions at the earliest and in any case on or before Monday i.e. 2<sup>nd</sup> December, 2024.

10. Our attention is invited to the compliance report filed by the Commission. Show cause notices have been issued to the various functionaries for taking action under Section 14 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021 (for short, "the Act"). The action needs to be expedited.



11. Our attention is also invited to an article appearing in India Today of 27<sup>th</sup> November, 2024 which records that a Land Records Officer and others admitted that they were advising the farmers to burn stubble after 4.00 p.m. to avoid satellite detection. We are not accepting the correctness of this news item. But if it is correct, it is very serious. The State officials cannot permit any farmer to take advantage of the fact that at present, only those farm fire activities are being detected which take place during few hours of the day. The Government of Punjab shall immediately issue instructions to all the officials not to indulge in any such activities.

12. In terms of paragraph 5 of our last order, the Commission will issue the necessary directions consisting of mitigating measures as suggested by us in paragraph 5.

13. The learned Additional Solicitor General appearing on behalf of the Union of India states that the clarification issued by the Director (Technical) of the Commission on 28<sup>th</sup> November, 2024 will be withdrawn.

14. To be listed at the end of the cause list on 2<sup>nd</sup> December, 2024.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER